

achieving suitable reductions in the establishment fares to attract increased tourist traffic to India. Certain agreement was reached amongst the member-airlines in regard to these proposals; but final adoption will depend upon the approval by the Governments concerned.

#### Underground Pak. Nationals in Etawah

6178. SHRI ARJUN SINGH BHADORIA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of underground Pak. nationals in the District of Etawah (U.P.); and

(b) the action taken by Government to expel these underground Pak. nationals?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) One.

(b) Vigorous efforts are being made to trace him. Action to deport him will be taken when he is traced.

#### Construction of Playgrounds

6179. SHRI ARJUN SINGH BHADORIA: Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state:

(a) whether any Play-grounds have been got ready under the National Play Fields Centre; and

(b) if so, the location thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRI BHAKT DARSHAN): (a) and (b). A National Play Fields Centre is being developed on a plot of land, measuring about 110 acres, south of Rajghat at New Delhi. About 20 acres of this land is being used temporarily for the Gandhi Centenary Exhibition. The rest of the land is expected to be levelled shortly. Tentative drawings for play-fields for several sports and an Indoor Stadium, proposed to be provided therein, are under submission to the Delhi Development

Authority. The construction work will start as soon as necessary formalities are completed and final working drawings are ready.

#### Correspondence Courses in Indian Universities

6180. SHRI ARJUN SINGH BHADORIA: Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state the names of Universities in India which have started correspondence courses and in what subjects?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (DR. V.K.R.V. RAO): A statement giving the required information is laid on the Table of the House. [Placed in Library. See No. LT-723/69.]

#### Palace Site of Hero Shivappa Nayaka at Nagara, Mysore

6181. SHRI S.A. AGADI: Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to refer to the reply given to Unstarred Question No. 5520 on the 23rd August, 1968 and state:

(a) whether the Palace site of Hero Shivappa Nayaka at Nagara in Shimoga District of Mysore State, a protected monument jurisdiction, has been conclusively established and the construction of a Church is stopped;

(b) whether it is also a fact that in spite of Government Orders a Cross has been erected on the site; and

(c) if so, the action being taken in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRIMATI JAHANARA JAIPAL SINGH): (a) The extent of the Palace site of Shivappa Nayaka at Nagara in Shimoga District of Mysore State has not yet been conclusively established. However, the construction of the Church has been stopped by the State Government.

(b) and (c). The Cross had been installed before the Government orders were issued to stop further construction of the Church. Action to remove the cross cannot be taken at this stage and will depend on the evidence found from excavation of the site.

#### Airport at Hospet

6182. SHRI S. A. AGADI: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to refer to the reply given to Unstarred Question No. 1216 on 26th July, 1968 and state:

(a) whether the preparation of estimate for an airport near Hospet for HS 748 has been completed;

(b) whether an air field is going to be constructed for the benefit of tourists at Hospet; and

(c) if so, when the decision is likely to be taken?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): (a) to (c). Estimates are still under preparation for the construction of an aerodrome at Hospet suitable for HS 748 aircraft in the interest of tourist promotion. The earlier estimates prepared have to be recast to provide for revised requirements of land for the purpose. The actual taking up of the project will depend on the availability of funds and the priority allotted to Hospet.

#### Archaeological Department for Mysore State

6183. SHRI S. A. AGADI: Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to refer to the reply given to Unstarred Question No. 3394 on the 9th August, 1968 and state:

(a) whether the matter of creating exclusively a Circle of Central Archaeological Department for Mysore State has been decided; and

(b) if so, when the Circle will be inaugurated and the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRIMATI JAHANARA JAIPAL SINGH): (a) and (b). No, Sir, the matter is still under consideration. Survey Circles have been created to cater to certain Areas for administrative convenience and not State-wise.

#### Uniform Rate of Dearness Allowance paid To Government Employees in Union Territories

6184. SHRI S.K. SAMBANDHAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the rate of Dearness Allowance paid to Government Employees in the various Union Territories in uniform;

(b) if so, details thereof;

(c) if not, the reasons thereof; and

(d) when the last increase was allowed in each of such Territories and the amount of such increase?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) and (b). No, Sir.

The Government Servants posted in the Union Territories of Delhi, Goa, Daman and Diu, Andaman and Nicobar Islands and Laccadive, Minicoy and Amindivi Islands get Dearness Allowance at the rates sanctioned by the Central Government. The Government Servants posted in the Union Territories of Manipur, Tripura, Himachal Pradesh, Chandigarh, Pondicherry and Dadra and Nagar Haveli are in receipt of the Dearness Allowance sanctioned by the neighbouring State Government of Assam, West Bengal, Punjab, Tamil Nadu and Gujarat respectively.

(c) Except in the case of Goa, Daman and Diu, Dadra and Nagar Haveli, Pondicherry and Chandigarh, the Dearness Allowance is being paid in accordance with the recommendations of the Second Pay Commission. The Dearness Allowance to Government Servants posted in Goa, Daman